

(b) and (c). Under the provisions of the Wild Life (Protection) Act, 1972, cutting of trees is not permissible in a National Park unless specifically permitted by the Chief Wild Life Warden for the improvement and better management of Wild Life.

(d) The matter is engaging the attention of Government.

(e) No, Sir.

(f) Does not arise.

Development of fruit and Vegetable farms in Cooperation with modern bakeries.

9487. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government in cooperation with Modern Bakeries, propose to develop fruit and vegetable farms;

(b) whether it is also a fact that an integrated horticultural development programme is also envisaged to encourage farmers; and

(c) if so, what are the details of the projects in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) No, Sir.

(b) and (c). Governments of Karnataka, Uttar Pradesh and Haryana are formulating integrated horticultural development programme to encourage the farmers of their States. The projects are likely to include different aspects of production, processing and marketing.

Government of India has formulated a scheme for the intensification of vegetable production for internal consumption and export with an outlay of Rs. 6 crores. The scheme will be operated around 15 large cities and will cover production, post harvest handling, processing and training.

Allegations Against District Manager, FCI, Trivandrum

9488. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Food Corporation of India Class IV employees Union, Trivandrum has made certain allegations against the District Manager, F.C.I., Trivandrum; and

(b) if so, details of the allegations and the action taken thereon? ~

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) Yes, Sir.

(b) Certain general allegations have been made against the District Manager, F.C.I., Trivandrum regarding non-rotation of certain Watchmen at Valiathura Main and sub-Depot of F.C.I. and revengeful attitude against Watch and Ward Officials when such discrepancies were pointed out. The allegations have been enquired into by the Senior Regional Manager, Trivandrum. Instructions are being issued by him to District Manager to adopt rotational postings of watchmen. The allegations relating to revengeful attitude were not borne out by facts.

Import of Tractors from Romania

9489. SHRI L. S. TUR:

SHRI NAWAL KISHORE SHARMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of India imported Universal 445 tractors from Romania;

(b) if so, whether it was properly checked and tested;

(c) whether it is in the knowledge of Government that this tractor costs about Rs. 80,000/- to the farmer;

(d) whether it is also in the knowledge of Government that this tractor is a failure and farmers are agitating for the refund of money; and

(e) action being taken to compensate the farmers?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Even though import of complete tractors has not been allowed in the country after 1973-74 M/S United Auto Tractors Ltd., Hyderabad have been importing since May, 1975, completely knocked down packs of Universal 445 tractors from their collaborators in Romania.

(b) The tractor model Universal 445 (imported unit) was tested at the Government of India Tractor Training and Testing Station, Budni from July, 1971 to August, 1972. Based on test results, the performance of the tractor was found to be satisfactory.

(c) The current price of the tractor is Rs. 78,882.50 (ex-works) as reported by M/s. United Auto Tractors Ltd.

(d) No such instances have come to the notice of the Government.

(e) Does not arise.

Appointment of Director of C.T.C.R.I.

9490. **SHRI JAGPAL SINGH:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that interview for the appointment of Director, Central Tuber Crop Research Institute (CTCRI) was completed on 6th January, 1982;

(b) whether it is also a fact that a person who was neither a candidate for the post nor was interviewed by the Board has been appointed as Director of the Institute; and

(c) if so, the circumstances under which the procedure and the principles regulating the selection were discarded?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Dr. N.M. Nayar who was earlier the Director, Central Plantation Crops Research Institute, Kasaragod has been transferred temporarily as Director, Central Tuber Crops Research Institute, Trivandrum as permissible under the Rules.

(c) No irregularity has been committed as transfer of Directors from one Institute to another is permissible under the Rules.

Components for Manufacture of Vanaspati Ghee

9491. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what are the components that go into the manufacture of Vanaspati ghee;

(b) what is the cost structure of vanaspati ghee approximately per kg;

(c) what is the cost of hydrogenation;

(d) what would be the cost of the refined oil without hydrogenation;

(e) whether it has been brought to the notice of Government that R.B.D. palm oil is being sold as vanaspati in the market; and

(f) if so, whether Government propose to discontinue the manufacture of vanaspati completely to reduce the cost and instead sell only refined oil?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) and (b). The main ingredients for vanaspati are raw edible oils and vitamin 'A'.

The cost of conversion of these into vanaspati includes that for power coal, chemicals, wages and salaries, depreciation, interest on capital, etc. The actual incidence of the cost of conversion, including hydrogenation, depends on a number of variables including the scale of production.

(c) The cost of hydrogenation, which depends on the size of an individual unit, ranges between Rs. 400/- to Rs. 500/- per M.T.